THE RAJASTHAN LAWS REPEALING ACT, 2023 (Act No. 14 of 2023)

(Received the assent of the Governor on the 4th day of August, 2023)

An

Act

to repeal certain laws.

Be it enacted by the Rajasthan State Legislature in the Seventy-fourth Year of the Republic of India, as follows:-

- **1. Short title and commencement.-**(1)This Act may be called the Rajasthan Laws Repealing Act, 2023.
 - (2) It shall come into force at once.
- **2. Repeal of certain laws.-**The laws specified in the Schedule are hereby repealed as a whole.
- **3. Savings.-**(1) The repeal by this Act of any law shall not affect any other law in which the law hereby repealed has been applied, incorporated or referred to.
- (2) This Act shall not affect the previous operation of any law hereby repealed or the validity, invalidity, effect or consequence of anything already done or suffered thereunder or any right, title, privilege, obligation or liability already acquired, accrued or incurred thereunder or any investigation, remedy or proceeding in respect thereof or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing.
- (3) This Act shall not affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or any existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed, or recognized or derived by, in or from any law hereby repealed.
- (4) The repeal by this Act of any law shall not revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not existing or in force on the date on which this Act comes into force.
- (5) The repeal by this Act of any law shall not affect the audit, examination, accounting, investigation, inquiry or any other action taken or to be taken in relation thereto by any authority and such audit, examination accounting, investigation, inquiry or action could be taken and, or continued as if the said enactments are not repealed by this Act.
- (6) For the removal of doubt it is hereby declared that, where this Act repeals any law by which the text of any other law was amended, whether retrospectively or prospectively, by the express omission, insertion or substitution of any matter, the repeal

shall not affect the past existence and further continuance of any such amendment made by the law so repealed and in operation at the commencement of this Act.

SCHEDULE

(See Section 2)

S. No.	Year	Act No.	Short Title of the Act
1.	1951	6	The Rajasthan Refuse (Conversion into Manure) Act, 1951
2.	1951	13	The Rajasthan Wild Animals and Birds Protection Act, 1951
3.	1952	20	The Code of Civil Procedure (Rajasthan Amendment) Act, 1952
4.	1953	2	The Legal Practitioners' (Rajasthan Amendment) Act, 1953
5.	1954	23	The Rajasthan Legislative Assembly Members (Removal of Disqualification) (Amendment) Act, 1954
6.	1954	25	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Amendment) Act, 1954
7.	1954	26	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Second Amendment) Act, 1954
8.	1955	22	The Rajasthan Legislative Assembly (Officers and Members Emoluments) (Amendment) Act, 1955
9.	1956	9	The Rajasthan Legislative Assembly (Officers and Members Emoluments) Second Amendment Act, 1956
10.	1956	34	The Rajasthan Legislative Assembly Members (Removal of Disqualification) Amendment Act, 1956
11.	1956	37	The Rajasthan Municipal Boards Validating Act, 1956
12.	1956	46	The University of Rajputana (Change of Name) Act, 1956
13.	1957	16	The Code of Civil Procedure (Rajasthan Amendment) Act, 1957
14.	1957	34	The Rajasthan Premises (Control of Rent and Eviction) Amending and Extendings Act, 1957
15.	1958	19	The Code of Civil Procedure (Rajasthan Amendment) Act, 1958
16.	1960	38	The Jaipur Municipality Administration (Temporary Provisions) Act, 1960
17.	1960	40	The Rajasthan Housing Schemes (Land Acquisition) Act, 1960
18.	1961	3	The Motor Vehicles (Rajasthan Amendment) Act, 1961
19.	1961	7	The Pali Municipality Administrator Appointment (Validation) Act, 1961

S. No.	Year	Act No.	Short Title of the Act
20.	1961	8	The Rajasthan Municipal Taxes (Validating) Act, 1961
21.	1961	24	The Rajasthan Municipal Elections Validating Act, 1961
22.	1962	19	The University of Rajasthan (Amendment) Act, 1962
23.	1963	10	The Motor Vehicles (Rajasthan Amendment) Act, 1963
24.	1964	22	The Rajasthan Passengers and Goods Taxation (Amendment and Validation) Act, 1964
25.	1965	6	The Rajasthan Certain Municipalities (Continued Existence and Constitution and Proceedings of Boards) Validating Act, 1965
26.	1966	2	The Rajasthan Passengers and Goods Taxation (Amendment) Act, 1966
27.	1969	3	The Motor Vehicles (Rajasthan Amendment) Act, 1969
28.	1970	8	The Rajasthan Passengers and Goods Taxation (Amendment) Act, 1970
29.	1971	7	The Rajasthan Premises (Control of Rent and Eviction) Amendment Act, 1971
30.	1972	5	The Rajasthan Passengers and Goods Taxation (Amendment) Act, 1972
31.	1973	8	The Motor Vehicles (Rajasthan Amendment) Act, 1973
32.	1973	13	The Rajasthan Passengers and Goods Taxation (Amendment) Act, 1973
33.	1974	4	The Rajasthan Passengers and Goods Taxation (Amendment) Act, 1974
34.	1974	10	The Motor Vehicles (Rajasthan Amendment) Act, 1974
35.	1974	17	The Rajasthan Passengers and Goods Taxation (Amendment) Act, 1974
36.	1975	13	The Rajasthan Passengers and Goods Taxation (Amendment) Act, 1975
37.	1976	31	The Rajasthan Passengers and Goods Taxation (Amendment) Act, 1976
38.	1978	21	The Public Wakfs (Extension of Limitation) (Rajasthan Amendment) Act, 1978
39.	1979	3	The Rajasthan Passengers and Goods Taxation (Amendment) Act, 1979
40.	1981	12	The Rajasthan Passengers and Goods Taxation (Amendment) Act, 1981

S. No.	Year	Act No.	Short Title of the Act
41.	1982	15	The Udaipur University (Change of Name) Act, 1982
42.	1983	7	The Code of Civil Procedure (Rajasthan Amendment) Act, 1982
43.	1983	8	The Motor Vehicles (Rajasthan Amendment) Act, 1982
44.	1983	15	The Public Wakfs (Extension of Limitation) (Rajasthan Amendment) Act, 1983
45.	1984	15	The Rajasthan Municipalities (Validation of Constitution of Vidya Vihar Municipality and Amendment) Act, 1984
46.	1984	18	The Rajasthan Universities' Teachers and Officers (Special Conditions of Service) (Amendment) Act, 1984
47.	1985	4	The Rajasthan Canal (Substitution of Name) Act, 1985
48.	1987	19	The Rajasthan Municipalities (Amendment and Validation) Act, 1987
49.	1987	27	The Rajasthan Municipalities (Amendment and Validation) Act, 1987
50.	1991	12	The Rajasthan Motor Transport Vehicles Toll Act, 1991
51.	1992	1	The Jodhpur University (Change of Name and Amendment) Act, 1984
52.	1996	4	The Rajasthan Municipalities (Amendment and Validation) Act, 1996
53.	2000	17	The Rajasthan Municipalities (Amendment and Validation) Act, 2000
54.	2002	13	The Kota Open University (Change of Name) Act, 2002
55.	2006	14	The Rajasthan legislative Assembly Members (Removal of Disqualification) (Amendment) Act, 2006
56.	2009	1	The University of Bikaner (Change of Name) Act, 2009
57.	2009	14	The Rajasthan Agriculture University, Bikaner (Change of Name) Act, 2009
58.	2011	10	The Rajasthan Appropriation (No. 2) Act, 2011
59.	2011	16	The Rajasthan Appropriation (No. 3) Act, 2011
60.	2011	17	The Rajasthan Appropriation (No. 4) Act, 2011
61.	2011	24	The Rajasthan Ayurved University (Change of Name) Act, 2011

S. No.	Year	Act No.	Short Title of the Act
62.	2013	1	The Rajasthan Appropriation (No. 1) Act, 2013
63.	2013	2	The Rajasthan Appropriation (No. 2) Act, 2013
64.	2013	18	The Rajasthan Appropriation (No. 3) Act, 2013
65.	2013	19	The Rajasthan Appropriation (No. 4) Act, 2013
66.	2013	25	The VIT University, Jaipur (Change of Name) Act, 2013
67.	2014	4	The Rajasthan Appropriation (No. 1) Act, 2014
68.	2014	5	The Rajasthan Appropriation (Vote on Account) (No. 2) Act, 2014
69.	2014	9	The Brij University, Bharatpur (Change of Name) Act, 2014
70.	2014	10	The Shekhawati University, Sikar (Change of Name) Act, 2014
71.	2014	11	The Matsya University, Alwar (Change of Name) Act, 2014
72.	2014	12	The Agriculture University, Jobner (Change of Name) Act, 2014
73.	2014	13	The Rajasthan Appropriation (No. 3) Act, 2014
74.	2015	2	The Apprentices (Rajasthan Amendment) Act, 2014
75.	2015	3	The Rajasthan Appropriation (No. 2) Act, 2015
76.	2015	4	The Rajasthan Appropriation (No. 3) Act, 2015
77.	2015	9	The Rajasthan Appropriation (No. 1) Act, 2015
78.	2015	11	The Dr. Sarvepalli Radhakrishnan Rajasthan Ayurved University, Jodhpur (Amendment) Act, 2015
79.	2015	12	The Rajasthan Prevention of Defacement of Property (Amendment) Act, 2015
80.	2015	16	The Rajasthan Civil Courts (Amendment) Act, 2015
81.	2015	17	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 2015
82.	2015	18	The Maharana Pratap University of Agriculture and Technology Udaipur (Amendment) Act, 2015

S. No.	Year	Act No.	Short Title of the Act
83.	2015	21	The Rajasthan Appropriation (No. 4) Act, 2015
84.	2015	31	The Rajasthan Co-operative Society (Amendment) Act, 2015
85.	2015	34	The Rajasthan Indian Medicine (Amendment) Act, 2015
86.	2015	37	The Rajasthan Appropriation (No. 5) Act, 2015
87.	2016	3	The Rajasthan Appropriation (No. 1) Act, 2016
88.	2016	4	The Rajasthan Appropriation (No. 2) Act, 2016
89.	2016	10	The Rajiv Gandhi Tribal University, Udaipur (Change of Name and Headquarters, and Amendment) Act, 2016
90.	2016	11	The Rajasthan Co-operative Societies (Amendment) Act, 2016
91.	2016	15	The Rajasthan Appropriation (No. 3) Act, 2016
92.	2016	16	The Rajasthan Appropriation (No. 4) Act, 2016
93.	2016	17	The Rajasthan Appropriation (No. 5) Act, 2016
94.	2017	1	The Rajasthan Appropriation (No. 1) Act, 2017
95.	2017	7	The Rajasthan Appropriation (No.2) Act, 2017
96.	2017	10	The University of Rajasthan (Amendment) Act, 2017
97.	2017	11	The Jai Narain Vyas University (Amendment) Act, 2017
98.	2017	12	The Mohan Lal Sukhadia University (Amendment) Act, 2017
99.	2017	13	The Raj Rishi Bhartrihari Matsya University, Alwar (Amendment) Act, 2017
100.	2017	14	The Maharaja Ganga Singh University, Bikaner (Amendment) Act, 2017
101.	2017	15	The University of Kota (Amendment) Act, 2017
102.	2017	16	The Pandit Deendayal Upadhyaya Shekhawati University, Sikar (Amendment) Act, 2017
103.	2017	18	The Govind Guru Tribal University, Banswara (Amendment) Act, 2017

S. No.	Year	Act	Short Title of the Act
104	2017	No.	The Weatherson Mohareson Organ Hairraneity, Weta (Amondarant)
104.	2017	19	The Vardhman Mahaveer Open University, Kota (Amendment) Act, 2017
105.	2017	20	The Maharshi Dayanand Saraswati University (Amendment) Act, 2017
106.	2017	21	The Maharaja Surajmal Brij University, Bharatpur
			(Amendment) Act, 2017
107.	2017	25	The Rajasthan Ministers' Salaries (Second Amendment) Act, 2017
108.	2017	26	The Rajasthan Legislative Assembly (Officers and Members Emoluments and Pension) (Amendment) Act, 2017
109.	2017	30	The Rajasthan Ministers' Salaries (Amendment) Act, 2017
110.	2017	34	The Rajasthan Appropriation (No. 3) Act, 2017
111.	2017	35	The Rajasthan Farmers' Participation in Management of Irrigation Systems (Amendment) Act, 2017
112.	2018	2	The Rajasthan Homoeopathic Medicine (Amendment) Act, 2017
113.	2018	10	The Rajasthan Technical Universities' Laws (Amendment) Act, 2018
114.	2018	12	The Rajasthan Co-Operative Societies (Amendment) Act, 2018
115.	2018	17	The Rajasthan Forest (Amendment) Act, 2018
116.	2018	19	The Dr. Sarvepalli Radhakrishnan Rajasthan Ayurved University, Jodhpur (Amendment) Act, 2018
117.	2018	25	The Rajasthan Legislative Assembly (Officers And Members Emoluments And Pension) (Amendment) Act, 2018
118.	2018	26	The Rajasthan Private Universities' Laws (Amendment) Act, 2018
119.	2019	3	The Rajasthan Co-operative Societies (Amendment) Act, 2019
120.	2019	16	The Rajasthan Technical Universities' Laws (Amendment) Act, 2019
121.	2019	17	The Universities' Laws (Amendment) Act, 2019
122.	2019	18	The Rajasthan Universities' Teachers And Officers (Selection For Appointment) (Amendment) Act, 2019
123.	2019	21	The Rajasthan Ministers' Salaries (Amendment) Act, 2019
124.	2019	22	The Rajasthan Ministers' Salaries (Second Amendment) Act,

S. No.	Year	Act No.	Short Title of the Act
		1100	2019
125.	2019	23	The Rajasthan Legislative Assembly (Officers And Members Emoluments And Pension) (Amendment) Act, 2019
126.	2019	24	The Rajasthan University Of Health Sciences (Amendment) Act, 2019
127.	2020	5	The Dr. Sarvepalli Radhakrishnan Rajasthan Ayurved University, Jodhpur (Amendment) Act, 2020
128.	2020	10	The Rajasthan Urban Improvement (Amendment) Act, 2020
129.	2020	11	The Rajasthan Court Fees and Suits Valuation (Amendment) Act, 2020
130.	2020	12	The Rajasthan Housing Board (Amendment) Act, 2020
131.	2020	25	The Rajasthan Legislative Assembly (Officers And Members Emoluments And Pension) (Amendment) Act, 2020
132.	2021	7	The Rajasthan Laws (Second Amendment) Act, 2021
133.	2021	15	The Swami Keshwanand Rajasthan Agriculture University, Bikaner (Amendment) Act, 2020